

मामले पर अनौपचारिक रूप से विचार-विमर्श हुआ था और तब भारतीय पक्ष ने बंगलादेश के स्थानीय अधिकारियों द्वारा की गई कार्रवाई पर सम्मोच चिन्ता व्यक्त की थी। आयोग ने फैसला किया था कि स्थानीय स्तर की समिति को तुरन्त बैठक होनी चाहिए और उसे अपेक्षित सर्वेक्षण करने चाहिए तथा उत्पन्न मामलों को तय करने की कोशिश करनी चाहिए।

स्थानीय स्तर की समिति की बैठक 5 नवम्बर 1980 को हुई थी। दोनों पक्षों के बीच असहमति थी; बंगलादेश के पक्ष का कहना था कि उन्होंने केवल मौजूदा ठोकरो (स्पर्म) की केवल मरम्मत की है, जो तट को पुष्टता लगाने के अनुज्ञेय काम का भाग है, और इसलिए कोई सर्वेक्षण आदि करने की आवश्यकता नहीं है।

चूँकि इन मामलों को स्थानीय स्तर पर हल नहीं किया जा सका, इसलिए एक स्थायी समिति, जिसका नेतृत्व संयुक्त नदी आयोग के दोनों पक्षों के एक-एक सदस्य द्वारा किया जाएगा, इस क्षेत्र का निरीक्षण करेगी और मतभेदों को यथासंभव शीघ्र तय करने की कोशिश करेगी।

[THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The Government of Tripura have reported that in contravention of the agreed decision of the Joint Experts Committee in March 1979 and of the Joint Rivers Commission decision of November 1979, Bangladesh had during May-June, 1980 gone ahead with the construction, strengthening, widening raising of three groynes on the Muri river opposite Belonia Shashan Ghat.

[] English translation.

I i.b) To deal with the problems of flood control and anti-erosion works, local level committees have been set up. For the Bangladesh-India (Tri-pura) Sector the local level committee consists of the Chief/Additional Chief Engineer of Government of Tri-pura and the concerned Chief Engineer of Bangladesh, assisted by a few of their officers.

The matter was raised by the Tri-pura Government officers at the meeting of the Local level Committee held on 5th June, 1980. The matter also came up for informal discussions at the 20th meeting of the Joint Rivers Commission held in New Delhi from 29th August to 31st August, 1980, when the Indian side expressed their grave concern at the action taken by the local officials of Bangladesh Government. The Commission decided that the local level committee should meet immediately, make such surveys as are necessary and try to sort out the issues which had arisen.

The Local Level Committee had its meeting on 5th November, 1980. There was disagreement between the two sides, the Bangladesh side stating that they had only repaired existing spurs as a part of the permissible bank revetment work, and that no surveys etc. were, therefore, necessary.

As the matters could not be sorted out at the Local level, the standing committee headed by a Member of the Joint Rivers Commission from each side will inspect the area and try to sort out the differences as soon as possible.

Import of, 'Tanaran' Chemical

2504. SHRI V. GOPALSAMY:

SHRI V. VENKA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that the Chilly a major valuable commercial crop is spoiled and ruined for

the past; four years by the attack of two particular pests Aphids and Prodenia and the indigenous pesticides are not competent to control this disease and that this pest ruins the crops on about one lakh acres of land every year; and

(b) whether Government have taken any action to import the more effective chemical popularly known as "Tanaran" from West Germany to wipe out the pest?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Chilly crop is affected in various degrees by thrips, aphids, mites and Prodenia in different parts of the country. No precise estimate of damage to chilly crop by aphids and Prodenia alone has been reported. However, an incidence of 2,605 hec. affected by thrips, mites, dieback and Prodenia on chillies along with 100 per cent control achieved by applying indigenously formulated Pesticides of Methy-lodemeton, Dithane Z—78 and Durs-ban was reported from Tamilnadu during October, 1979. Research trials under Coordinated Project showed that Dirhethoate 0.1 per cent was the best insecticide in controlling aphid population.

(b) In view of what has been stated in answer to part (a), question of import of Tanaran does not arise. Secondly it does not stand registered as yet under the Insecticides Act, 1968 for use in the country.

Death of a Child in the Pond of Cathedral Nursery School, Church Road, New Delhi

2505. SHRIMATI KANAK MUKHERJEE:

SHRI V. P. MUNUSAMY:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that an innocent child, name, Nehar Verma

alias Bobby, aged 4, S/o. Shri V. K. Verma, T. V. Cameraman (an old freedom fighter ward) died accidentally in the pond of Cathedral Nursery School, Church Road, New Delhi on 12-11-80 due to the negligence of the staff during school hours; and

(b) whether Government propose to frame rules to avoid such mishaps and save the lives of students in school premises in the Capital?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) According to the report received from the Commissioner of Police, Delhi, Nehar Verma alias Bobby, aged 4 years died accidentally due to drowning in the pond located in the garden of the residence of the padri of the Cathedral Church, adjacent to the Cathedral Nursery School, Church Road, New Delhi, on 12-11-80. No culpable negligence of the staff has been found.

(b) As the death of the child was accidental, Government do not propose to take any action in the matter.

Garages on Mehrauli Badarpur Road Quarters

2506. SHRI RAMANAND YADAV: SHRI PRASENJIT BARMAN:

Will the Minister of WORKS AND HOUSING be pleased to state;

(a) what is the total number of blocks together with the types of accommodation on Mehrauli-Badarpur Road (Pushap Vihar), New Delhi where allottees of ground floor quarters have not been provided with garages;

(b) whether some Members of Parliament have written to him specifying the need for construction of garages in those quarters; and

(c) if so, what action Government propose to take in the matter?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a)

(i) **Type-B**